| Name of the Corporate Debtor | | | | | | | | | ommecement of CIRP | | | 12.01.2024 | |
|---|---|---------------------------|----------------------------|--------------------------------|--|--|--------------|------------------------|----------------------|---------------|-----------------|---------------------------|-------------------|
| | | | | st of Creditor | The state of the s | State of the state | | | | | | | |
| | | List of other | creditors (O | ther than fina | ancial credit | ors and op | erational cr | editors) | | | | | |
| | | | ***** | | | | | | | | | | |
| SI.No | Name of creditor | | | | | | | | | Amount in Rs. | | | |
| 31.110 | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent | | Amount of claim | 1 | Remarks if any |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | 2 | covered | Whether related party? | | 20.000000000 | not admitted | under verificatio n | |
| 1 | Assistant Commissioner of Income Tax - TDS | 29-01-2024 | 89,88,030 | 89,88,030 | Unsecured | | - | No | - | - | | - | |
| Gandluri for Brigh Resolutic Regd. No Date: 19. | Ramanjaneyulu, Designated Partner & Authoriz t Star Resolution Professionals LLP, on Professional of M/s. Pioneer Gas Power Limit b. :IBBI/IPE-0158/IPA-3/2023-24/50072 04.2024 | ed Sienstory | BBI/IPE-01 PA-3/2023 50072 | - WAA | | | | | | | | | |